



Gujarat National Law University

# Gujarat National Law University

## Centre for Law and Economics



organizes

### One Day Seminar

on

## Economic Analysis of Constitutional Law

21st September 2019

**Gujarat National Law University**

Attalika Avenue, Knowledge Corridor, Koba,

Koba (Sub P. O.), Gandhinagar - 382426

(Gujarat), INDIA.

## **Introduction:**

“Would you say the government is run by a few people looking out for themselves or are working for the benefit of everyone?”

The economic study of constitutional law elaborates on this very pertinent question, by using public choice theory amongst other economic tools and revisiting classical legal doctrines and along with concepts which currently exist, for a holistic and fruitful understanding of the subject. From democracy and the separation of powers to legislative intent and constitutional review, the seminar will focus on the main concepts and theories of the constitutional law and politics from an economics perspective, whilst making an attempt to answer this question, which is widely debated and there is growing discourse.

## **Aims:**

- To appreciate economic models of social decision-making.
- To understand and apply the economic way of thinking to political and constitutional phenomena.
- To improve students' critical and reflective thinking skills.

## **Who May Participate?**

Under Graduate & Post Graduate students (Law, Social Science, Commerce, Management, Science & Tech), Professionals and Academics.

## **Fees:**

- For GNLU participants Rs. 300/-
- For External participants Rs. 500/- (Excluding boarding & lodging in GNLU)

## **Potential benefits to Participants:**

- Participants will learn tools and techniques used in the study of law and economics.
- Participants will get exposure of learning economic analysis of Constitutional Law.
- Participants will get exposure to Policy think tanks, publishing, government/organizations (national and international level)

## **Resource Person:**

### **Prof. Tom Ginsburg**

Leo Spitz Professor of International Law,  
Ludwig and Hilde Wolf Research Scholar,  
Professor of Political Science,  
University of Chicago

[Click here for Payment](#)

[Click here for Registration](#)

## **Organizing Committee Members:**

### **Convener**

Prof. (Dr.) Ranita R Nagar, Centre Director.

### **Coordinator**

Dr Hiteshkumar Thakkar, Centre for Law and Economics.

### **Co-coordinator**

Dr A. Marisport, Centre for Law and Economics.

### **Assistant Coordinators**

Mr. Prashant Tiwari (ptiwari@gnlu.ac.in)

Mr. Liladhar Patil (lpatil@gnlu.ac.in)

## Provisional Schedule

<u>Sr. No</u>	<u>Time</u>	<u>Content</u>	<u>Resource Person</u>
1	10:00 am to 10:30 am	Inauguration	-
2	10:30 am to 10:45 am	Tea Break	-
3	10:45 am to 11:45 am	Introduction: Basics of Constitutional Law and Economics	Prof Tom Ginsburg
4	11:45 am to 12:00 pm	Tea Break	-
5	12:00 pm to 01:00 pm	Constitutional Formation and Endurance	Prof Tom Ginsburg
6	1:00 pm to 2:00 pm	Lunch	-
7	2:00 pm to 3:00 pm	Federalism and the Organization of Powers	Prof Tom Ginsburg
8	3:00 pm 3:15 pm	Tea Break	-
9	3:15 pm to 4:00 pm	Courts, Rights and Legal Change and Amendment Rules	Prof Tom Ginsburg
10	4:00 pm to 4:15 pm	Question-Answers	Prof Tom Ginsburg
11	4:15 pm to 5:00 pm	Reflective Notes	Activity

### **For any query kindly Contact:**

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